

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 14.09.2021

**ORDER NO. 119 of 2021**

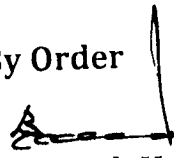
Hon'ble President is pleased to order the sitting commencing from **04.10.2021** to **31.12.2021** for **CESTAT, New Delhi** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 04.10.2021 to 31.12.2021	Hon'ble Mr. Justice Dilip Gupta, President and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
From 04.10.2021 to 31.12.2021	Mr. Anil Choudhary, Hon'ble Member (Judicial)	Single Member matters.
From 04.10.2021 to 31.12.2021	Ms. Rachna Gupta, Hon'ble Member (Judicial)	Single Member matters.

Note:

1. In the event of tour/leave/Chamber work of Hon'ble President, Sh. Anil Choudhary, Hon'ble Member (Judicial) will sit in the Division Bench and in his absence Ms. Rachna Gupta, Hon'ble Member (Judicial) will sit in the Division Bench.
2. In the event of leave of Technical Member, Hon'ble President will do the Chamber work.
3. If one of the Members sitting in the SM Bench is on leave/tour the other SM Bench will hear both the lists.
4. In the event of no sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders" / "court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

Copy to:-  
SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Deputy Registrar/Bar Association/O/o  
Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar